

Officers on Deputation

*452. **Shri M. R. Krishna:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Central Government have requested all the State Governments to send their administrative officers to the Centre on deputation;

(b) how many States have agreed to lend their officers to the Centre and what will be their strength; and

(c) whether this arrangement will curtail the Central Government's expenditure on administration?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). Under the I.A.S. (Cadre) Rules, framed under the All-India Services Act, 1951, and placed before both the Houses of Parliament, provision has been made in the State cadres for the deputation of officers to the Centre up to the numbers prescribed therein. Due to the expanding activities of the State Governments, however, they have been finding it difficult to spare the officers, as required under these rules. The matter was, therefore, recently taken with the State Governments and they have agreed to do their best to fulfil their obligations in this respect.

(c) The arrangement for deputation of officers from the State Governments to the Centre is an old established one and it does not involve any change in the existing system or any additional expenditure. It has been made to ensure (a) that officers at the Centre have experience of practical administration in the States and in the districts and (b) officers in the States have experience of the administration at the Centre.

Regional Languages

*454. **Shri Mahanty:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No.

1469 on the 27th August, 1956 and state:

(a) whether the scheme for the development of Regional Languages has since been worked out; and

(b) if so, the details thereof?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) and (b). A statement is placed on the Table of the House. [See Appendix II, annexure No. 25.]

Superannuated Officers in Manipur Administration

*461. **Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to state the number of Departmental heads and Class I and II Gazetted Officers of the Manipur administration who are at present re-employed after superannuation?

The Minister of Home Affairs (Pandit G. B. Pant): Class I—2.

Class II—3.

Out of the above officers, one Class I Officer and one Class II Officer, are functioning as Heads of Departments.

Mica Mines

*462. **Shri Panigrahi:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that new Mica mines have been found in Kusumarpur village in the district of Cuttack in Orissa;

(b) whether any thorough survey of that area is proposed to be undertaken; and

(c) the amount of Mica estimated to be available in this area?

The Minister of Steel Mines and Fuel (Sardar Swaran Singh): (a) to (c). I lay a statement on the Table of the House. [See Appendix II, annexure No. 26.]